

Strength of the personnel in Grades VI in the Hindustan Aeronautics Ltd. Bangalore

1880. SHRI KRISHNA NAND JOSHI:

SHRI YOGENDRA MAKWANA:

Will the Minister of DEFENCE be pleased to state:

(a) what was the number of posts of (i) Managing Director, (ii) Senior General Manager, (iii) General Manager and (iv) Deputy General Manager, and in the Grades I to VI in the Hindustan Aircraft Ltd., Bangalore before its transformation into the Hindustan Aeronautics Ltd., in October, 1964 and what is the number of such posts there as on the 1st June 1978; and

(b) what are the proposals for further increase in the strength in these grades and what are the financial implications of the proposed increase?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) and (b) Information is being collected and will be placed on the Table of the House.

Ratio between Supervisory, Administrative and Managerial Posts in the H.A.L.

1881. SHRI YOGENDRA MAKWANA:
SHRI H. R. BASAVARAJ:

Will the Minister of DEFENCE be pleased to state:

(a) what is the existing ratio between the supervisory, administrative and managerial posts (Grade I and above) and other employees (below Grade I) in the Head Office of the Hindustan Aeronautics Limited, Bangalore;

(b) whether the ratio is in accordance with the norms laid down in this regard;

(c) whether it is a fact that the functions of the managerial personnel in Grade IV and above are overlapping in the three complexes of the Hindustan Aeronautics Limited; and

(d) if so, what are the reasons for such a large complement of managerial personnel in the Head Office of the Hindustan Aeronautics Limited?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) The ratio is approximately 1:2.

(b) No norms have been laid down in this regard in respect of HAL, Head Office.

(c) No, Sir.

(d) Does not arise.

An implementation of the capital cost subsidy schemes in Madhya Pradesh.

1882. SHRI BALRAM DAS: Will the Minister of INDUSTRY be pleased to state the reasons for not implementing the capital cost subsidy scheme in all the backward districts of Madhya Pradesh despite the fact that it is an industrially backward State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): In pursuance of the decisions of the National Development Council Committee of State Chief Ministers, the Planning Commission had set up in 1968, 2 Working Groups to make a careful study of the question of regional imbalances. One of these Groups was to recommend the criteria for identifica-